

1	2
Chattisgarh	6
Delhi	1
Gujarat	5
Haryana	8
Jharkhand	3
Jammu Kashmir	2
Karnataka	7
Maharashtra	26
Meghalaya	1
Madhya Pradesh	15
Orissa	5
Punjab	4
Rajasthan	5
Tamil Nadu	13
Uttar Pradesh	25
Uttarakhand	2
West Bengal	21
Total	189

Mapping and slum survey

796. SHRI RAJEEV SHUKLA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the names of the States which have started process of mapping and slum survey;
- (b) by when the whole process is likely to be completed; and
- (c) the nature of assistance provided by the Centre to States?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (c) The Ministry of Housing and Urban Poverty Alleviation has released funds under the Central Plan Scheme named 'Urban Statistics for HR & Assessments (USHA)' to all State Governments in the country for the conduct of slum survey in cities and towns having population above one lakh (as per census 2001). State Governments have already initiated action to conduct surveys.

Urban Housing Policy

797. SHRI SITARAM YECHURY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the progress of Urban Housing Policy;
- (b) whether the housing shortage in urban areas has gone over the last decade;
- (c) if so, the reasons therefor; and
- (d) whether Government will be considering to conceive a separate department to monitor the housing altogether in urban areas across the country?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) The Union Government has formulated the first urban area focused 'National Urban Housing & Habitat Policy, 2007 (NUHHP:2007)' to set in motion a process in providing 'Affordable Housing for All' particularly the Economically Weaker Sections (EWS) and Low Income Group (LIG). This policy intends to promote sustainable development of habitat in the country with a view to ensuring equitable supply of land, shelter and services at affordable prices to all sections of society. The policy seeks promoting various types of public-private partnerships—of the government sector with the private sector, the cooperative sector, the financial services sector, the state parastatals, urban local bodies, etc.—for realizing the goal of affordable housing for all. The policy has been widely circulated to States/Union Territories. However, 'Land' and 'Colonisation' being State subjects, it is primarily the responsibility of State Governments to follow up on the initiatives propounded in the Policy.

(b) and (c) The Working Group on Housing for the Tenth Plan had estimated that around 90 per cent of housing shortage pertained to the weaker sections. The Working Group had also estimated the urban housing shortage at the beginning of Tenth Plan at 8.89 million units.

A Technical Group constituted by the Ministry in 2006 to assess the urban housing shortage has estimated that accounting for factors of congestion and obsolescence at the end of the 10th Five Year Plan (2007-08), the total housing shortage in the country was 24.71 million.

(d) 'Land' and 'colonisation' being state subjects, the onus of providing adequate and affordable housing is on states. However, the Ministry of Housing & Urban Poverty Alleviation of the Union Government is propagating and promoting the NUHHP:2007, as also implementing schemes for providing affordable housing to urban poor.

Rajiv Awas Yojana for slum dwellers

798. SHRI R.C. SINGH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government has constituted any framework for execution of the newly formulated scheme Rajiv Awas Yojana for slum dwellers and urban poor;